

1	2	3	4	5
		TPM Area	1695	
		Baranga	40	
		Cuttack	7025	
		Puri	2160	

Enlisting of labourers working in organized and unorganized sector

†1457. SHRI KAPTAN SINGH SOLANKI: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether Government has decided to enlist the labourers working in organized and unorganized sectors throughout the country;
- (b) if so, the details thereof;
- (c) whether Government is also trying to make their living standard and working style better by such listing; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT) : (a) to (d) In the organized sector, the employees covered under the Employees' Provident Funds and Miscellaneous Provisions Act, 1952 are given separate Provident Fund Account Number and the employees (Insured Persons) covered under the Employees' State Insurance Act, 1948 are given Identification Cards for claiming social security benefits.

With a view to providing social security cover to the unorganized workers, the Unorganized Workers' Social Security Act, 2008 has been enacted. The Act provides for registration of unorganized workers which would help in formulating social security schemes for particular occupations. At present smart cards are being issued to such unorganized workers and their families as are below poverty line under the Rashtriya Swasthaya Bima Yojana to provide health insurance cover.

Social security plans for women plantation workers

1458. SHRI BHAGAT SINGH KOSHYARI: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether Government has announced any new social security plans for the women plantation workers in different hill areas;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

†Original notice of the question was received in Hindi.